

Company: Sol Infotech Pvt. Ltd.

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Date: 24/08/2025

Cholamandalam Investment And Finance Company Ltd Vs Rishi Pal Sharma & Ors.

Court: Delhi High Court

Date of Decision: Nov. 23, 2023

Acts Referred: Constitution of India, 1950 â€" Article 227

Code of Civil Procedure, 1908 â€" Section 114, Order 47, Order 39 Rule 4

Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 â€" Section 13(2),

13(4), 13(4)(b), 14, 17, 34

Transfer of Property Act, 1882 â€" Section 58(b)

Hon'ble Judges: Manmeet Pritam Singh Arora, J

Bench: Single Bench

Advocate: Kirti Uppal, Siddharth Chopra, Samrat Nigam, Amit Punj

Final Decision: Dismissed

Judgement